## जिला अधिकारी OFFICE OF THE DISTRICT MAGISTRATE निकोबार जिला

## NICOBARS DISTRICT

Car Nicobar dated the 24th March 2020

## CORRIGENDUM

In partial modification of the Order No. 865 dated 23<sup>rd</sup> March, 2020, at para number 2 on page 2, Telecom Service Providers (both Public/Private) would also be allowed to continue to run their offices, following strict norms of social distancing of maintaining a distance of at least 1 (one) meter from a person as prescribed by the Ministry of Health and Family Welfare, Govt. of India and not allowing more than 4 persons at a time inside the premises.

In para 5 on page 2, ATM's are also allowed to remain functional subject to strict compliance of the norms of Social distancing.

Para 6 may be added in page 2 of the order as "The order is not applicable on the Hon'ble Courts functional in the district and shall be governed by the orders of the Superior courts in this regard, subject to the maintenance of norms of social distancing, as prescribed by the Ministry of Health and Family Welfare, Govt. of India.

The rest of the order remains the same.



May 3/20 vs

(DR. MONICA PRIYADARSHINI, IAS)
District Magistrate
Nicobars District
F.No.1-8/DCN/L&O/2020

OFFICE ORDER BOOK

जिला मजिस्ट्रेट District Magistrate मिकोबार जिला Nicobars District

- 1. Sr. PS to the Hon'ble Lt. Governor for the kind information of HLG.
- 2. Sr. PS to Chief Secretary, A & N Admn. for kind information of CS.
- 3. Sr. PS to the DGP, A&N Police for kind information of DGP.
- 4. PS to Pr. Secretary (Rev.), A & N Admn. for kind information.
- 5. PS to Pr. Secretary (Health), A & N Admn. for kind information.
- 6. The Deputy Commissioner South Andaman for information.
- 7. The Superintendent of Police, Nicobars with the direction to ensure strict compliance of the order.
- 8. The Director (RD), for information and necessary action.
- 9. The SDM Car Nicobar/Nancowry/Campbell bay with the direction to ensure strict compliance of the order.
- 10. All HoDs for information and necessary action.
- 11. All SROs of Nicobars District through Assistant Commissioner Nancowry.
- 12. All PRI Members of Campbell Bay Block through Block Development Officer, Campbell Bay.
- 13. Chief of all Tribal Councils of Nicobars District with direction to communicate the same to all village Headmen.
- 14. The Chief Editor, The Daily Telegrams for information and publishing in the newspaper
- 15. All India Radio, Port Blair for information and wide dissemination.
- 16. The Doordarshan Kendra, Port Blair for information and wide dissemination.



Marica m/3/2000

(DR. MONICA PRIYADARSHINI, IAS) District Magistrate

> जिला मजिस्ट्रेट District Magistrate निकोबार जिला Nicobars District